GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA UNSTARRED QUESTION NO. 3234

ANSWERED ON 29.03.2023

MoU with Foreign Universities

3234. Shri Sandosh Kumar P:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of foreign universities that will be setting up campuses in India in the year 2023:
- (b) whether there are foreign universities that have already signed Memorandum of Understanding (MoU) with Government;
- (c) if so, the details thereof; and
- (d) if not, the current status of the plan to attract reputed foreign universities to the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) to (d): University Grants Commission (UGC) has drafted enabling Regulations to facilitate the establishment of campuses of Foreign Higher Institutions (FHEIs) in India. The draft University Grants Commission (Setting up and Operation of Campuses of Foreign Higher Educational Institutions in India) Regulations, 2023 is available on https://www.ugc.ac.in/pdfnews/9214094_Draft-Setting-up-and-Operation-of-Campuses-of-Foreign-Higher-Educational-Institutions-in-India-Regulations-2023.pdf

Apart from the above, as per the announcement in the Union Budget 2022-23, World-Class Foreign Universities and Institutions will be allowed in the Gujarat International Finance Tec-City (GIFT City) to offer courses in Financial Management, FinTech, Science, Technology, Engineering and Mathematics free from domestic regulations, except those by International Financial Services Centres Authority (IFSCA). Foreign Universities and Institutions can set up their Branch Campuses in GIFT City as per the criteria and standards laid down in the IFSCA (Setting up and Operation of International Branch Campuses and Offshore Education Centres) Regulations, 2022. The Regulations is available on https://ifsca.gov.in/Viewer/Index/352. Two Universities from Australia have submitted proposals for setting up their campuses in GIFT City.
